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## Firing by Pak Troops in Kalial and Chok Phagwari

3949. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:

(a) whether unprovoked firing Pakistani troops on the civilians in Kalial and Chok Phagwari villages in Akhnoor sector has caused tension among the villagers living near Indo-Pak border, as reported in Statesman dated the 22nd June, 1996;

(b) if so, the details thereof;

(c) whether by BSF personnel posted at the border responded to the firing; and

(d) what steps Government propose to take to check such threats posed by Pakistani troops?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) Yes, Sir.

(b) and (c) In the month of June 1996, the Pak Rangers resorted to unprovoked firing in the Akhnoor Sector in J&K on 22 occasions on various border posts. On all these occasions the firing was retaliated by the Security Forces deployed at the border. As a result of the unprovoked firing there was tension among the villagers and farming in the area was also adversely affected temporarily.

(d) Close and continuous vigil is being maintained at the border by the Security Forces to limit the possibilities of such unprovoked actions by the pakistani side, and to provide Security to the civilians in the area. Such unprovoked firing from across the border is being appropriately responded to by the Security Forces and the issue is also raised by the Border Security Force officials in Flag meetings with the Pakistani Rangers.

## Illegal Hotels and Guest Houses in Delhi

3950. SHRIMATI KAMLA SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that some illegal hotels and guest houses in Delhi which were closed down following the death of a number of persons when one such hotel collapsed recently; continue to thrive violating the law with impunity; and

(b) if so, what action has been taken by Government against such illegal hotels?